

State-wise list of GST notifications/circulars in relation to E-way bills

STATE	DESCRIPTION
ANDHRA PRADESH	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. – G.O.Ms.No.34, Dt. 24/01/2018 • <i>Intra-State supply</i> – Notification No. – G.O.Ms.No.34, Dt. 24/01/2018
ARUNACHAL PRADESH	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Not yet notified • <i>Intra-State supply</i> – Not yet notified
ASSAM	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Circular No. 01/2018-GST, No. CT/GST-15/2017/64, Dt. 28/01/2018 • <i>Intra-State supply</i> - Circular No. 01/2018-GST, No. CT/GST-15/2017/64, Dt. 28/01/2018 - No E-way bill for Intra-State supplies till 28th February 2018
BIHAR	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. S.O. 05 Dt. 02/01/2018 • <i>Intra-State supply</i> – Notification No. - S.O. 140 Dt. 31/01/2018 - No E-way bill for Intra-State supplies upto Rs. 2 Lakhs
CHHATTISGARH	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. 74/2017 - State Tax, No. F-10-98/2017/CT/V (188) Dt. 29/12/2017 • <i>Intra-State supply</i> – Notification No. – F/10/05/2018/CT/V(17) Dt 25/01/2018 - No E-way bill required for Intra-State supplies for the period from 1st February 2018 to 31st May 2018
DELHI	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Not yet notified • <i>Intra-State supply</i> – Not yet notified
GOA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. - 38/1/2017-Fin(R&C)(39)/322 Dt.16/01/2018 • <i>Intra-State supply</i> – Notification No. - 38/1/2017-Fin(R&C)(39)/322 Dt.16/01/2018
GUJARAT	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. 74/2017-State Tax, No. (GHN-142)/GSTR-2017(16).TH Dt. 29/12/2017 • <i>Intra-State supply</i> – Notification No. – GSL/GST/RULE-138(14)/B-7 Dt. 29/01/2018 - E-way bill required for Intra-State supply of only 19 specified goods
HARYANA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. - 04/ST-2, Dt. 09/01/2018

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	<ul style="list-style-type: none"> • <i>Intra-State supply</i> – Notification No. - 04/ST-2, Dt. 09/01/2018
HIMACHAL PRADESH	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. 74/2017-State Tax, No.EXN-F(10)-44/2017 Dt. 16/01/2018 • <i>Intra-State supply</i> – Notification No. - 2798 Dt. 27/01/2018 - No E-way bill required for Intra-State supplies
JHARKHAND	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. - S.O. No. 4, Dt. 03/01/2018 • <i>Intra-State supply</i> – Notification No. - S.O. No. 4, Dt. 03/01/2018
JAMMU AND KASHMIR	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. SRO 16 Dt. 11/01/2018 • <i>Intra-State supply</i> – Notification No. - 39 Dt. 25/01/2018 - No E-way bill shall be required for the period from 1st February 2018 to 31st March 2018
KARNATAKA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. - 25/2017, No. FD 47 CSL 2017 Dt 29/12/2017 • <i>Intra-State supply</i> – Notification No. - 25/2017, No. FD 47 CSL 2017 Dt 29/12/2017
KERALA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Press release (in regional language) issued • <i>Intra-State supply</i> – Press release (in regional language) issued - E-way bill deferred for Intra-State supply of goods.
MAHARASHTRA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. 74/2017-State Tax, No. MGST. 1018/C. R. 04/ Taxation-1 Dt. 29/12/2017 • <i>Intra-State supply</i> – Notification No. - 3A/2018-State Tax No. JC(HQ)-1/GST/2018/Noti/1/E-way Bill/ADM-8 Dt 23/01/2018 - No E-way bill required for the period from 1st February 2018 to 30th April 2018
MANIPUR	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Not yet notified • <i>Intra-State supply</i> – Not yet notified
MEGHALAYA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Press Release to Notification No. - ERTS(T) 65/2017/Pt/160 Dt. 29/12/2017 • <i>Intra-State supply</i> – Press Release to Notification No. - ERTS(T) 65/2017/Pt/160 Dt. 29/12/2017 E-way bill mandatory for Intra-State supply of goods
MIZORAM	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Not yet notified

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	<ul style="list-style-type: none"> • <i>Intra-State supply</i> – Not yet notified
MADHYA PRADESH	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. F A 3- 57/2017/1/ V (26) Dt. 30/01/2018 • <i>Intra-State supply</i> – Notification No. - F A 3-02/ 2018/ 1/V (27) Dt 30/01/2018 - E-way bill is not required except for specified goods mentioned in notification
NAGALAND	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. – FIN/REV-3/GST/1/08 (Pt-1) Dt. 29/12/2017 • <i>Intra-State supply</i> – Notification No. – FIN/REV-3/GST/1/08 (Pt-1) Dt. 29/12/2017
ODISHA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - NOTIFICATION NO. S.R.O. No.777/2017, No.38443- FIN-CT1-TAX-0043/2017/FIN Dt. 30/12/2017 • <i>Intra-State supply</i> – Notification No. - 984/ CT., POL-41/3/2017 Dt. 16/01/2018 No E-way bill required, however transporter is required to carry tax invoice, bill of supply, voucher
PUNJAB	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. – G.S.R.2/P.A.5/2017/S.164/Amd.(8)/2017 Dt. 29/12/2017 • <i>Intra-State supply</i> – Notification No. - GST-1-2018/101 Dt. 29/01/2018 - No E-way bill required for two months from 1st February 2018
PUDUCHERRY	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. - G.O. Ms. No. 3, Dt. 03/01/2018 • <i>Intra-State supply</i> – Notification No. - G.O. Ms. No. 3, Dt. 03/01/2018
RAJASTHAN	<ul style="list-style-type: none"> • <i>Inter-State supply</i> – Notification No. - F.12(46)FD/Tax/2017-Pt.III-154 Dt. 29/12/2017 • <i>Intra-State supply</i> – Notification No. - No. F17(131)ACCT/GST/2017/3029 Dt. 29/01/2018 - No E-way bill required
SIKKIM	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Not yet notified • <i>Intra-State supply</i> – Not yet notified
TAMILNADU	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. - G.O. (Ms) No. 187 Dt 29/12/2017 • <i>Intra-State supply</i> - Notification No. - G.O. (Ms) No. 187 Dt 29/12/2017 - E-way bill mandatory for Intra-State supply of goods
TRIPURA	<ul style="list-style-type: none"> • <i>Inter-State supply</i> - Notification No. - F.1-11(91)-TAX/GST/2017(Part), Dt. 05/01/2018

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	<ul style="list-style-type: none">• <i>Intra-State supply</i> – - Notification No. - F.1-11(91)-TAX/GST/2017(Part), Dt. 05/01/2018
TELANGANA	<ul style="list-style-type: none">• <i>Inter-State supply</i> - Not yet notified• <i>Intra-State supply</i> – Not yet notified <p>However, the State GST portal is flashing mandatory generation of E-way bill for both Inter-State as well as Intra-State supplies with effect from 1st February 2018.</p>
UTTAR PRADESH	<ul style="list-style-type: none">• <i>Inter-State supply</i> - Circular No. – I.T.E-way Bill/2017-18/1672 Dt. 24/01/2018• <i>Intra-State supply</i> - Circular No. – I.T.E-way Bill/2017-18/1672 Dt. 24/01/2018- E-way bill mandatory
UTTARAKHAND	<ul style="list-style-type: none">• <i>Inter-State supply</i> - Notification No. - 07/2018/9(120)/ XXVII(8)/2017/CT-74 Dt. 01/01/2018• <i>Intra-State supply</i> – Notification No. - 07/2018/9(120)/ XXVII(8)/2017/CT-74 Dt. 01/01/2018
WEST BENGAL	<ul style="list-style-type: none">• <i>Inter-State supply</i> - Notification No. - 74/2017-State Tax, No. 2312-F.T. Dt. 29/12/2017• <i>Intra-State supply</i> – Notification No. - 03/2018-C.T./GST Dt 25/01/2018 - Requirement of E-way bill suspended till 31st May, 2018.